

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE GOPINATH.P.

TUESDAY, THE 12<sup>TH</sup> DAY OF MAY,2020/22ND VAISAKHA, 1942

W.P(C) NO. 9858 OF 2020

PETITIONER:-

RASHEED, S/O.HASSAN,  
AGED 36 YEARS, MANCHERI HOUSE,  
PARAKKAPADAM, POOKOTTUMPADAM P.O.,  
MALAPPURAM DISTRICT.

BY ADV. SRI. BABU S. NAIR

RESPONDENTS:-

1. THE AMARAMABLAM GRAMA PANCHAYATH,  
REPRESENTED BY ITS SECRETARY,  
POOKOTTUMPADAM P.O.,  
MALAPPURAM DISTRICT, PIN - 679 332
2. THE VILLAGE OFFICER,  
AMARAMBALAM VILLAGE,  
MALAPPURAM DISTRICT, PIN - 679 332
3. THE TAHSILDAR, NILAMBUR TALUK,  
MALAPPURAM DISTRICT, PIN - 679 329

BY GOVERNMENT PLEADER SRI.K.P.HARISH

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON 12.05.2020, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

**ORDER**

The Registry shall make available copy of the judges papers in W.P.(C) No.39148 of 2018.

Post on 15.5.2020.

**GOPINATH.P.  
JUDGE**

CSL

## APPENDIX

### PETITIONER'S EXHIBITS:

1. EXHIBIT P1:- COPY OF THE TAX RECEIPT ISSUED TO THE PETITIONER BY THE 2<sup>ND</sup> RESPONDENT DATED, 30-8-2018.
  
2. EXHIBIT P2:- COPY OF THE BUILDING PERMIT ISSUED TO THE PETITIONER DATED, 3-4-2019.
  
3. EXHIBIT P3:- COPY OF THE STOP MEMO ISSUED TO THE PETITIONER BY THE 2<sup>ND</sup> RESPONDENT DATED, 8-5-2020.